

(c) the actual number of tickets printed by the Special Organising Committee; and

(d) the total sale of tickets of Asian Games ?

**The Minister of Parliamentary Affairs,
and Works and Housing**

SHRI BUTA SINGH : (a) Total seating capacity for all events and all days excluding Yachting was 28.83 lakhs.

(b) and (c) The special Organising Committee arranged printing of 35.67 lakh tickets against available seating capacity of 24.37 lakhs, as excess printing of tickets was considered to be a functional necessity.

(d) The Special Organising Committee realized net revenue of Rs. 1.77 crores from sale of 19.73 lakh domestic tickets. In addition, 18,362 tickets were sold abroad for US \$ 66,340.

New Forest Policy

***109 SHRI GIRIDHAR GOMANGO :** Will the Minister of AGRICULTURE be pleased to state : (a) Whether his Ministry has drafted the new forest policy to replace the 1952 forest policy;

(b) if so, what are the reasons thereof;

(c) whether the 1952 forest policy did not mention about "tribal population" although "local population" word was there :

(d) if so, what was the impediment in implementing the policies and programmes recommended from time to time by different committees and commissions relating to tribals living in and around forests; and

(e) what are the proposals of the Ministry of Home Affairs and other agencies relating to the development of the forest and protection of tribal interest in forest ?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE :**
(SHRI YOGENDRA MAKWANA) :
(a) and (b) : The existing National Forest Policy was laid down in 1952. Since then, forests throughout the country have suffered serious depletion on account of intense pressures arising from the ever-increasing demands for firewood timber and fodder, as well as the inadequacy of protective measures, the sacrifice of forest lands to non-forest purposes and the tendency to look upon forests as a revenue earning resource. In this background, the existing National Forest Policy is being reviewed.

(c) and (d) Although the 1952 Policy does not mention specifically "tribal population", it clearly recognises the importance of meeting the needs of the local population and the village communities in the neighbourhood of forests as well as the need for getting their support and cooperation. Hence, the 1952 Policy has not been an impediment in implementing programmes relating to tribals living in and around the forests and such programmes have been taken up by the States.

(e) A statement is laid on the Table of the House.

Statement

(i) Elimination of contractor-agency from all forestry operations.

(ii) Harvesting and extraction of forest produce through the agency of forest labourers cooperative societies.

(iii) Augmenting the production of minor forest produce and its scientific management for socio-economic uplift of the tribals.

(iv) Gainful employment of the tribals through beneficiary-oriented forest development schemes.

(v) Promoting forest-based cottage industry for the amelioration economy of the tribals.

(vi) Rehabilitation of tribals after weaning them away from their present pernicious practice of "shifting cultivation".

(vii) Conferring heritable but inalienable rights to tribal occupants of land in forest villages and extending to them developmental benefits as available in other villages.

(viii) Scientific management of woodlot holdings of tribals with a view to improving their economy.

(ix) Organisation of all forestry operation with a view to generating sustained employment for the tribals.

(x) Strengthening of the tribal development organisations at the Centre and in the States.

Import of Oilseeds during 1984

*110 SHRI RAMSWARUP RAM : will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether it is proposed to import oilseeds during the current year ;

(b) if so, the reasons necessitating such imports ;

(c) the volume and value of such oilseeds imports; and

(d) the details of different oilseeds proposed to be imported ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD):

(a) : No, Sir.

(b) to (d) : Do not arise.

दिल्ली विकास प्राधिकरण को आवास योजना निर्माण संगठन बनाना

*111. श्री भीम सिंह : क्या निर्माण और आवास मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या अनेक संगठनों ने यह सुझाव दिया है कि दिल्ली विकास प्राधिकरण को केवल आवास-योजना निर्माण संगठन के रूप में परिवर्तित कर दिया जाए;

(ख) यदि हां, तत्संबंधी तथ्य क्या हैं ; और

(ग) यह सुझाव देने वाले संगठनों का ब्यौरा क्या है तथा अपने सुझाव के समर्थन में उन्होंने क्या तर्क पेश किए हैं;

संसदीय, कार्य खेल तथा निर्माण और आवास मंत्री (श्री बूटा सिंह) : (क) जी, नहीं ।

(ख) और (ग) उपर्युक्त भाग (क) के उत्तर को देखते हुए प्रश्न ही नहीं उठता ।

Production and Demand of Pulses

*112. SHRI DAULAT RAM SARAN : SHRI A.R. MALLU : Will the Minister of AGRICULTURE be pleased to lay statement showing :

(a) the production of pulses during 1982-83 as against the anticipated target and demand;

(b) the quantity (with value) of pulses imported to meet the demand; and

(c) the estimated rise in the demand of pulses by 2001 with the increasing population in the country and measures contemplated by Government to increase production within the country to meet the demand to the maximum and to reduce imports ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) The all-India production of pulses during 1982-83 and 1983-84 (Provisional) is estimated at 11.57 million tonnes and 12.68 million tonnes respectively. The national target for production of pulses was fixed at 13 to 13.5 million tonnes for the year